



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.11.2023

### NOTICE

Please take notice that the following matter listed in Court-III on 06.11.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
<b>1.</b>	Competition App. (AT) No. 30 of 2019  <b>(PH)</b>	SAAR IT Recourses Pvt Ltd & Ors.  Vs.  Competition Commission of India & Anr.  <b>With</b>	Neha Mishra	Rishad A. Chowdhury-R1  Choudhary Ali Zia Kabir-R2
<b>2.</b>	Competition App. (AT) No. 39 of 2019  <b>(PH)</b>	Cadd Systems and Services Pvt Ltd & Anr.  Vs.  Competition Commission of India & Anr.  <b>With</b>	Santosh Kumar	Rishad A. Chowdhury

<b>3.</b>	Competition App. (AT) No. 80 of 2019  <b>(PH)</b>	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.  <b>With</b>	Kush Chaturvedi	Uddyam Mukherjee
<b>4.</b>	Competition App. (AT) No.10 of 2020  <b>(PH)</b>	Chetan G Pathare Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Rishad A Chowdhury

By order of Hon'ble Chairperson

-Sd/-

Registrar